## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4193 ANSWERED ON:22.03.2013 BLACK MARKETING OF LPG CYLINDERS Chavan Shri Harischandra Deoram;Gandhi Shri Dilip Kumar Mansukhlal

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether complaints regarding black marketing of unused cylinders from the quota of maximum cylinders fixed by the Government for the Liquefied Petroleum Gas (LPG) consumers for one year by the authorized dealers have been received;

(b) if so, the details thereof and the action taken by the Government thereon;

(c) whether the Government proposes to provide the facility of providing complete information of the quota of LPG cylinders through messaging on the mobile phone of the consumer concerned on delivery of every cylinder; and

(d) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) & (b) Public Sector Oil Marketing Companies (OMCs) have reported that they have detected one established case of diversion of LPG refill out of quota of maximum subsidized LPG cylinders for a domestic consumer and action has been taken against the errant LPG distributor for the established case under the provisions of MDG, 2001.

(c) & (d) The information of the LPG cylinders supply is available on transparency portal of the respective Oil Marketing Companies for each consumer. The facility of information on quota of LPG through SMS is not available.